

5040 (पता)
18/2/24

श्री ज्ञान
18/2/24

19

Declaration of Assets and Liabilities

Year 2023-24

I, SIDHNATH CHOUDHARY, son/daughter/wife of SHRI HIRA LAL CHOUDHARY

aged 44 years, belonging to BIHAR LEGISLATIVE ASSEMBLY SECRETARIAT

service and presently working as SECURITY GUARD

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	19,000/-	RENUDEVI 3500/-	RANVEER KUMAR CHAUDHARY	SAMAR KUMAR	RAVI KUMAR.
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SAVING- 1600/-	NIL-	NIL-	NIL-	NIL-
(iii)	Bonds, Debentures and Shares in companies	NIL-	NIL-	NIL-	NIL-	NIL-
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	NIL-	NIL-	NIL-	NIL-	NIL-
(v)	Motor Vehicles (details of make, etc.)	TWO-WHE ELER (HONDA)	NIL-	NIL-	NIL-	NIL-
(vi)	Jewellery (give details of weight and value)	NIL-	GOLD-10GM (RS 58000/-) SILVER 25GM. RS 3000/-	NIL-	NIL-	NIL-
(vii)	Other assets, such as values of claims / interests	NIL-	NIL-	NIL-	NIL-	NIL-

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

Sidhnath choudhary

2593
15/02/24

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	-NIL-	-NIL-	-NIL-	-NIL-	-NIL-
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	-NIL-	10 DHUR (R. S. SLAKH) JAMALUR	-NIL-	-NIL-	-NIL-
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	-NIL-	-NIL-	-NIL-	-NIL-	-NIL-
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	75 KATH THA	-NIL-	-NIL-	-NIL-	-NIL-
(v)	Others (such as interest in property)	NIL	NIL	-NIL-	-NIL-	-NIL-

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 8/8/2023
(a)	(i) Loans from Banks	SBI BIHAR VIDHAN	R. 12 LAKHS
	(ii) Loans from financial institutions	HIRO FINANCE MANDAL	R. 60000/-
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	-NIL-	-NIL-
	(b) dues to departments dealing with supply of water	-NIL-	-NIL-
	(c) dues to departments dealing with supply of electricity	-NIL-	-NIL-

Siddhant Chaudhary

	(d) dues to departments dealing with telephones	- NIL -	- NIL -
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	- NIL -	- NIL -
	(f) Other dues, if any	- NIL -	- NIL -
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN-AQNPC3359H	- NIL -
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	- NIL -	- NIL -
	(iii) Sales Tax [Only in case of proprietary business]	- NIL -	- NIL -
	(iv) Property Tax	- NIL -	- NIL -

C. Personal Detail

GPF/CPF/PRAN No. :-

Gender :- (M/F)

Date of Birth :- (DD/MM/YYYY)

Class/Group :- (A/B/C)

Cadre :-
(Full Name e.g. B.A.S.-Bihar Administrative Service, B.S.S.- Bihar Secretariat Service etc.)

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: *Sidhnath Choudhary*

Name of Employee: SIDHNATH CHOUDHARY

Designation: SECURITY GUARD

Department: BIHAR VIDHA SABHA PATNA

Place: PATNA

Date: 13.02.2024

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.